

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

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O.A.No.1240/99

Dt. Of Decision : 27-08-99.

Sri Vadama Lakshmana Rao

.. Applicant.

Vs

- 1. The Union of India, rep. by its  
Director General, Dept. of Posts,  
Dakhavan, Sandadmarg,  
New Delhi.
- 2. The Superintendent of Post Offices,  
Srikakulam Dn. Srikakulam District.

3. M.Neelaiah

.. Respondents.

Counsel for the applicant

: Mr.A.Surya Rao

Counsel for the respondents

: Mr.P.Phalguna Rao, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON.Mr.B.S.JAI PARAMESHWAR : MEMBER (JUDL.))

Heard Mr.A.Surya Rao, learned counsel for the applicant and Mrs.Aruna  
for Mr.P.Phalguna Rao, learned counsel for the respondents.

2. The applicant herein is challenging the selection and appointment of the  
Respondent No.3 to the post of EDBPM, Nowgam B.O. The applicant admits himself that  
he is not eligible for consideration <sup>to</sup> of the post as he <sup>had</sup> failed to submit <sup>the</sup> income certificate.

3. He being ineligible there is no reason to question the eligibility of selection  
and appointment of R-3. Any other candidate who was eligible to be considered can

*R*

challenge the selection and appointment of R-3. Hence, we are of the opinion that the applicant has no <sup>us</sup>locò-standi to challenge the <sup>appointment of</sup>R-3.

4. Hence, the OA is dismissed. No order as to costs.

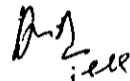
  
(B.S. JAI PARAMESHWAR)  
MEMBER (JUDL.)

27.8.99

Dated : The 27<sup>th</sup> August, 1999.  
(Dictated in the Open Court)

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

SPR



1ST AND 2ND COURT

10/9

COPY TO :-

- 1. HDHND
- 2. HRRN M (A)
- 3. HBSJP M (J)
- 4. D.R. (A)
- 5. SPARE
- 6. ADVOCATE
- 7. STANDING COUNSEL

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER (ADMN.)

THE HON'BLE MR. S. S. JAI PARAMESWAR :  
MEMBER (JUDL)

\* \* \*

DATE OF ORDER: 27/8/99

~~MA/RA/CP.NS.~~

IN

CA. No. 1240/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

CA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

7 copies

केन्द्रीय प्रशासनिक अधिकरण  
 Central Administrative Tribunal  
 भवप / DESPATCH  
 1-8 SEP 1999  
 HYDERABAD BENCH